# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NOS. 427 & 426 of 2017 IN DFR NO. 4119 OF 2016

Dated: 11<sup>th</sup> July, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jala Shakti Ltd.

Vs.

:

...Appellant(s)

Himachal Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s)

Mr. Sanjay Sen, Sr. Adv. Mr. Buddy A Ranganadhan Mr. Raunak Jain

# <u>ORDER</u>

(Application for condonation of delay in filing)

Issue notice to the Respondents returnable on 24.08.2017. Dasti, in addition, is permitted.

List the matter on 24.08.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/hks